

**NATIONAL COMPANY LAW TRIBUNAL**

**NEW DELHI BENCH**

4(ND)14

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN  
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA  
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.07.2018.**

**NAME OF THE COMPANY: Ashok Kumar Agarwal & Anr V/s. M/s. Karmyogi  
Homes Pvt. Ltd. & Ors.**

**SECTION OF THE COMPANIES ACT: 397/398**


**S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE**


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**Present for the Petitioner:** Counsel for the Petitioner

**ORDER**

No time left. Renotify this case on 10<sup>th</sup> of August, 2018.

  
(Deepa Krishan)  
Member (T)

  
(Ina Malhotra)  
Member (J)

(Sameer)